

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF WOMEN AND CHILD DEVELOPMENT) (SHRIMATI BASAVA RAJESWARI): (a) to (c) The National Children's Board first constituted on 3.12.1974 is under reconstitution at present.

The Board was constituted in pursuance of the provisions in National Policy for Children Resolution dated 22.8.74 to provide a national focus and forum for planning, review and coordination of the services to meet the needs of children. The Resolution envisages the National Children's Board with Prime Minister as President and Ministers for Human Resources Development, Finance, Health & Family Welfare, Labour and Minister of State for Education and Culture, Youth & Sports and Women and Child Development as Members, five Minister of State Governments dealing with Child Welfare, two Members of Lok Sabha and one Member of Rajya Sabha, Chairman, Central Social Welfare Board, ten non-officials with experience in Child Welfare, Director, National Institute of Public Cooperation and Child Development are also nominated as members of the Board. Secretary, Department of Women and Child Development acts as Member-Secretary of the Board.

[Translation]

Closure of Sugar Mills

7081. DR. SAKSHIJI: Will the Minister of FOOD be pleased to state :

(a) the details of sugar mills closed in Uttar Pradesh at present;

(b) the steps taken for their revival in future;

(c) the details thereof; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD (SHRI KALP NATH RAI): (a) Khalilabad Sugar Mills, Khalilabad, District Basti is lying closed at present in Uttar Pradesh.

(b) to (d) It is the responsibility of the sugar factory to commence crushing in the season. However, Government on its part have been announcing its sugar policy each year aimed at improving the economic viability of the sugar factories. The State Government of Uttar Pradesh had informed that Khalilabad Sugar Mill could not undertake crushing due to capacity expansion of the plant and financial crisis.

[English]

Integrated Pest Management

7082. SHRI SOBHANADREES WARA RAO VADDE: Will the Minister of AGRICULTURE be pleased to state:

(a) since when the Integrated Pest Management Programme is under implementation ;

(b) the objective of the Programme ;

(c) the number of districts covered under the programme till date state-wise ;

(d) the amount provided to States for implementation of said programme, state-wise ;

(e) the progress made there from till date in each State since its inception ?

THE MINISTER OF STATE IN THE MINISTRY OF NON CONVENTIONAL EN-

ENERGY SOURCES AND MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI S. KRISHNA KUMAR): (a) Government of India established 26 Central Integrated Pest Management (IMP) Centres in 22 States/UTs. in 1991 for the implementation of IPM. During Eighth Plan special thrust has been given to promote and implement IMP Programme in various crops.

(b) The main objectives of the programme are to enable the farmers to raise healthy crops with minimum use of pesticides;

- adoption of preferential of nonchemical control measures;
- promote safe, judicious and need based use of pesticides; and
- reduction of environmental pollution due to pesticides;

(c) to (e) The State-wise number of districts covered, amount provided and progress made till date are given in the attached Statement

STATEMENT

STATEWISE NUMBER OF DISTRICTS COVERED, AMOUNT PROVIDED AND PROGRESS MADE UNDER INTEGRATED PEST MANAGEMENT (IPM) PROGRAMME UPTO MARCH, 1994

S. No.	State/UT	No. of Distts. covered	Amount provided (lakh Rs.)	Progress under IPM Programme			IPM training (nos. trained)	
				pest Surv. (lakh ha)	Biocontrol	SMS		
								Release of biocontrol agents (in millions)
1.	Andhra Pradesh	19	7.32	1.81	311	0.66	140	820
2.	Assam	14	2.16	0.56	6	-	110	510
3.	Bihar	25	1.40	0.83	6	0.11	11	51
4.	Goa	04	0.35	0.33	6	0.11	11	51
5.	Gujarat	13	1.05	0.95	370	0.86	32	150

S. No.	State/UT	No. of Distts. covered	Amount provided (lakh Rs.)	Progress under IPM Programme			IPM training (nos. trained)	
				pest Surv. (lakh ha)	Release of biocontrol agents (in millions)	Biocontrol Area covered under Augmentation and conservation (Lac ha)	SMS	Farmers
6.	Haryana	9	1.40	1.33	277	0.64	40	200
7.	Himachal Pradesh	03	0.70	0.50	93	0.21	20	100
8.	J & K	07	0.70	0.51	411	0.28	20	100
9.	Karnataka	18	1.77	0.89	115	0.55	69	320
10.	Kerala	14	1.07	0.31	5	-	33	228
11.	M.P.	18	1.75	1.56	235	0.59	47	250
12.	Maharashtra	19	1.42	0.82	84	0.26	50	271
13.	Mizoram	03	0.35	0.085	-	-	9	50
14.	Nagaland	02	0.35	0.225	15	-	11	50

S. No.	State/UT	No. of Distts. covered	Amount provided (lakh Rs.)	Progress under IPM Programme			IPM training (nos. trained)	
				pest Surv. (lakh ha)	Biocontro agents (in millions)	Area covered under Augmentation and conservation (Lac ha)	SMS	Farmers
15.	Orissa	13	2.14	0.96	284	0.61	80	420
16.	Punjab	09	1.05	1.01	32	0.11	38	150
17.	Rajasthan	10	0.70	0.97	168	0.34	40	100
18.	Sikkim	02	0.35	0.18	9	0.03	15	15
19.	Tamil Nadu	12	1.77	0.65	5	-	71	320
20.	U.P.	32	2.43	2.00	285	0.53	70	350
21.	W. Bengal	14	1.40	0.81	505	0.76	38	200
Total		242	31.63	17.17	3253	6.61	984	4855